(b) if so, what steps have so far been taken in this direction?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) No.

(b) Does not arise.

tPRiCEs OF CHEMICAL FERTILISERS

89. SHRI RAM CHANDER: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what are the prices of sulphate of ammonia and other chemical fertilizers at present in India and also the prices of these fertilizers in the beginning of the years 1965 and 1966; and

(b) how do these prices compare with those in Pakistan, Japan and the U.S.A. at corresponding times?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (b) The prices of Sulphate of Ammonia and other chemical fertilisers in India in the beginning of year 1965-1966, and as prevailing at present, together with the comparative prices in Pakistan, Japan and U.S.A. in 1964-65 are given below: ----

(In Rs. per M.T.of Plant Nutrient)

Counrty		Ammonium Sulphate	Urea	Single (a) Superphosphate	Muriate of (b) Potash
I ndia (on 1-1-65) .	(•);	1747	1338	1267†	475‡
India (on 1-2-66)		1966	r478	1318†	498‡
India (continuing) fr 1-4-67)	om	2343*	1826	1927† (in the eastern re- gion)	653† (From 12-4-65)
				1881 (In other regi	ons)
U.S.A. (1964-65)		1324	_	1052	467
Japan (1964-65)	:•:	1257	1152	1162	462
Pakistan (1964-65)		829	600	600	686
(a) Below 2	c ⁷⁰ p	205		At 21% N Ex-factory	

(a) Below 25⁴/₂% P2O5 (b) Above 45 % K2O

-factory

Ex-godown; 60% K2O

The prices in Pakistan, Japan and U.S.A. in 1966 and those prevailing at present, are not available. The pri ces for these countries indicated above are based on F.A.O. Production Year Book 1965. The prices in Pakistan are lower because of a subsidy of 53 per cent.

†Transferred from the 24th May, 1967.

FDEMAND FOR FERTILIZERS

90. SHRI RAM CHANDER: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what is the total demand for fertilizers in the country at present and to what extent it can be met from indigenous sources; and

to Questions 2198

(b) the total quantum of import of fertilizers during the current year; and the names of the countries from which these are being imported?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) A statement is attached.

STATEMENT

Estimated Demand Indigenous Production and Imports In 1967-68

		(In '000 tonnes)		
		Nitrogen	Phosphates	Potash
	-	(N)	(P2O5)	(K2O)
arget of consumption arget of Indigenous Production mports likely during the year .	3 30 21	1350 500 815	500 250 300	300 Nelgible 293

Names of principal countries from which imports are arranged

1. U.S.			United Kingdom
2. G.D		9.	West Germany
3. Pola		10.	France
4. Rum	ania	II.	Australia
5. U.S. 6. Can	Α.	12.	Holland
6. Can	da	13.	Italy.
7. Japa	n.	- 3.	

Trannsferred from the 26th May, 1967.

t NATIONAL HIGHWAY BETWEEN Ahmedabad and Bombay

171. SHRI M. C. SHAH: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the National Highway between Ahmedabad and Bombay requires urgent repairs especially in that portion which is within the Maharashtra State limit; and

(b) whether Government have considered the necessity to construct a bridge near Vasai to shorten the distance?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) The general condition of the road is fairly good and no urgent o_r emergent repairs are necessary-

(b) The Member is presumably referring to the bridge over the Bassein

^Transferred from the 26th May, 1967.

Creek on the new alignment of Bom-bay-Ahmedabad road *via* Dahisar, Ghodbunder and Manor. This bridge is already under construction and is now expected to be completed by the end of 1968. With its completion, and the opening of the new road to traffic, the distance between Bombay and Ahmedabad will be shortened by about 12 miles.

JSALE OF FAKE D.T.U. TICKETS

188. SHRI N. SRI RAMA REDDY: Will the Minister of TRANSPORT AND SHIPPING be pleased to state whether it is a fact that a Ticket Gang operating in Delhi has recently cheated the Delhi Transport Undertaking by the sale of fake tickets?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): A complaint to this effect had been received but on enquiry by the C.B.I, no material was found which could substantiate the allegations.

'दिल्ली परिवहन की वस्तुओं का चोरी

366. श्रो सन्दर सिंह मंडारों : श्री विभलकुमार मन्ततालजो चौरडियाः

क्या परिवहन तथा नौबहन मंत्री यह बंताने की क्रुपा करेंगे कि :

(क) बना अप्रैल, 1967 के आखिरी सप्ताह में दिल्ली परिवहन की एक बस की चौरी हो गई थी ;

(ख) चोरी चली गई बस की बरामद करने के लिये क्या कार्यवाही की गई और उसका क्या परिणाम निकला ;

(ग) गत छः महीनों के दौरान दिल्ली परिवहन से विभिन्न सामान की चोरी की कितनी घटनायें दर्ज हई है ; और

(ध) उपरोक्त घटनाओं के सिलसिले में कितनी गिरफ्नारियां हई हैं; और जिजनी वस्तूयें बरामद की गई?

J [THEFTS OF D.T.U. ART|CLES

366. SHRI SUNDAR SINGH BHANDARI: SHRI V. M. CHORDIA:

Will the Minister of TRANSPORT \ND SHIPPING be pleased to state:

(a) whether a bus belonging to the Delhi Transport Undertaking was stolen in the last week of April, 1967;

(b) what action was taken to re-;over the stolen bus and what was the result thereof;

■Transferred from the 2nd June, 1967.

(c) what was the number of incidents of thefts of various articles of the Delhi Transport Undertaking registered during the last six months; and

to Questions

(d) what was the number of arrests made in connection with the above-mentioned incidents and how many articles were recovered?]

परिवहन तथा नौबहन ांत्र (प्रो॰ वी० के० ग्रार० वी० राव) : (क) जी 1,15

(ख) दिल्ली परिवहन संस्थान के पर्य-वेक्षी कार्यजाल को तथा पुलिस को तुरन्त रिपोर्ट कर दी गई थी। बस परित्यक्त पाई गई घोर उसी दिन सही सलामत मिल गई।

(ग) पिछले छः महीतों में दि० प० संज के सूरका कर्मचारियों दारा चोरी के 15 मामले पत्र हे गये। इनमें से तीन मामले संगीन थे ग्रौर उनकी रिपोर्ट पुलिस को कर दी गई। शेव 12 मामलों में विभागीय कार्यवाही की गई है ।

(घ) ग्रभी तक कोई गिरक्तार नहीं किया गया है। लगभग 7061 रुपरों की वस्तुग्रों में से लगभग 2286 हपये की वस्त्रयें मिल गई हैं।

‡[THE MINISTER OF TRANS-PORT AND SHIPPING (PROF. V.K.R.V. RAO): (a) Yes.

(b) An immediate report was made to the supervisory net-work of the Delhi Transport Undertaking and a report was also lodged with the The bus was found aban-Police. doned and was recovered intact the same day.

(c) 15 cases of theft were detected by the security staff of the D.T.U.

‡[] English translation.

during the last six months. Of these, 3 cases being of a serious nature were reported to the Police. In the other 12 cases action has been taken departmentally.

(d) No arrests have been made so far. Out of articles worth about Rs. 7061.00 articles worth about Rs. 2286.00 were recovered.]

12 NOON

MOTIONS OF BREACH OF PRIVI-LEGE AGAINST THE EDITORS OF "HINDUSTAN" AND "HINDUSTAN TIMES"

MR. CHAIRMAN: A notice of a question of privilege has been received from Shri Rrishan Kant and Shri Chandra Shekhar which relates to certain observations contained in an editorial in the *Hindustan*, a Hindi daily published from Delhi, of the 2nd June, 1967. I am giving my consent to raise this question. Shri Krishan Kant or Shri Chandra Shekhar may now do so. There is also a notice on the same matter from Shri Rajnarain.

SHRI G. MURAHARi (Uttar Pradesh): From me also.

MR. CHAIRMAN: Yes, from Shri Murahari also.

SHRI KRISHAN KANT (Haryana): I beg to move a motion of privilege against the Editor of *Hindustan*, a Hindi daily of Delhi

MR. CHAIRMAN: You must ask for the leave of the House first.

SHRI KRISHAN KANT: I beg the leave of the House to move a motion of privilege .

MR. CHAIRMAN: You kindly state your question and then ask for leave.

SHRI KRISHAN KANT: 1 beg the *leave* of the House to move a motion orf privilege against the Editor of *Hindustan* a Hindi daily, who has committed a breach of privilege of Member* of this House.

In its editorial of 2nd June, 1967, it has attacked the Members of this House in a most deplorable and mischievous way. I would like to bring to the notice of the hon. Members some of the sentences included in the editorial which by themselves will prove the mala *fide* intentions of the Editor. It is a deliberate attempt to bring the Members of this august House into disrepute in the public eye. The editorial says—here I am quoting from the editorial:

"In the twelve hours' debate in the Rajya Sabha, the Hazari Report was used in an incongruous and undesirable manner as a medium of shooting baseless allegations against all canons of democratic propriety. The announcements made by Shri Fakhruddin Ali Ahmed, the Minister for Industrial Development, in reply to the debate clearly indicate that these allegations are baseless and unworthy of consideration according to the Government. Not only that, the Industries Minister showed his regret at the level of discussion and for giving it an undesirable slant for propaganda purposes."

After giving his own views . . .

MR. CHAIRMAN: Will you please read out the particular passage . . .

SHRI KRISHAN KANT: That is what I am reading out.

MR. CHAIRMAN: Please read the Hindi version.

SHRI KRISHAN KANT: I have translated that.

MR. CHAIRMAN: Kindly read from the Hindi version.

SHRI KRISHAN KANT: Yes. After giving his own views of the debate, the Editor goes on to say:

"हजारी रिपोर्ट को बहस का माध्यत बनाने से पूर्व संसद सदस्यों को स्वयं उक्त रिपोर्ट को सवाई, प्रामाणिकता एवं तिष्ठाक्षता को कसौटी पर कस कर देखता वादि। षा।"